

Recognition given to Maharani Usha Raje

268. { Shri Yashpal Singh:
Shri P. K. Deo:
Shri Bishanchander Seth:
Shri Rameshwar Tantia:

Will the Minister of Home Affairs be pleased to state:

(a) whether any memorandum has been received by Government from Indore demanding withdrawal of recognition given to Maharani Usha Raje Melhotra as the successor to Holkar Gadāi; and

(b) whether Government have any intention to reconsider the decision?

The Minister of Home Affairs (Shri Lal Bahadur Shastri): (a) Yes, Representations have been received from Maharaja Tukoji Rao Holkar, Shri Malhar Rao Holkar, Shri Pratap Rao Holkar and other persons.

(b) No.

Drilling Operations in Punjab

269. **Shri Hem Raj:** Will the Minister of Mines and Fuel be pleased to state:

(a) whether drilling operations at Janauri (Punjab) have been completed;

(b) if so, the result thereof;

(c) whether it is proposed to re-start the drilling operations at Jawalamukhi in the light of these results; and

(d) if so, when?

The Minister of Mines and Fuel (Shri K. D. Malaviya): (a) No, Sir.

(b) It is too early to assess the results.

(c) and (d). The question will receive due consideration by the Oil and Natural Gas Commission who will take decision at the appropriate time.

Grant of Pensions

270. **Shri Hem Raj:** Will the Minister of Defence be pleased to state:

(a) whether it is a fact that only a few diseases have been listed as attributable to Military service for the grant of pensions;

(b) if so, their names;

(c) the reasons why others have been excluded if the soldiers contract them while in service and one is either invalidated or dies because of them; and

(d) whether Government propose to revise that list and those rules?

The Minister of Defence (Shri Krishna Menon): (a) No, Sir. If a disease or disability is caused or aggravated by military service, consequential disablement or death is accepted as attributable to, or aggravated by service. A few diseases have been classified as not normally affected by service, for instance, Sarcoma, Leukaemia, Gout, Myopia and Astigmatism, etc. But each case is considered on merits.

(b) to (d). Do not arise.

Forging of Pakistani Currency Notes

271. **Shri Hem Raj:** Will the Minister of Finance be pleased to state:

(a) whether Government have unearthed a conspiracy of a gang working at Amritsar and forging Pakistani currency notes;

(b) if so, the number of such gangs and the number of notes which they have released so far; and

(c) the action taken against them and the material of manufacture confiscated from them?

The Minister of Finance (Shri Morarji Desai): (a) and (b): Amritsar Police have arrested five persons and have recovered from them 200 Pakistani notes of the denomination of Rs. 100. There is no evidence yet